

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GOKUL CERAMIC PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	GOKUL CERAMIC PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	24/11/2003
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Gujarat (ROC) at Ahmedabad.
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U26914GJ2003PTC043228
5. Address of the registered office and principal office (if any) of Corporate Debtor	8-A, National Highway, Village : Dhuva, Taluko : Wankaner, Dist. : Rajkot Gujarat 363622
6. Insolvency commencement date in respect of Corporate Debtor	15/01/2021 (Order Uploaded on 19/01/2021)
7. Estimated date of closure of insolvency resolution process	14/07/2021
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	DARSHAN BHARATBHAI PATEL Reg. No.: IBB/IPA-001/IP-P01579/ 2018-19/12442
9. Address & email of the interim resolution professional, as registered with the board	31, Vrindavan, Inquilab Society, Gulbai Tekra, Polytechnic, Ahmedabad - 380 015 Email : ca.darshanbpatel@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	505, 5th Floor, Sears Tower, Gulbai Tekra, Panchwati, Ahmedabad -380006 Email : ip.cadarshan@gmail.com
11. Last date for submission of claims	02/02/2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable As Of Now
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	1. 2. Not Applicable As Of Now 3.
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Address: as per entry no. 9 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Gokul Ceramic Private Limited** on 15/01/2021 vide order no. CP(IB) 332/9/NCLT/AHM/2020 (Order uploaded on 19/01/2021).

The creditors of **Gokul Ceramic Private Limited**, are hereby called upon to submit their claims with proof on or before **02/02/2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Name & Signature of Interim Resolution Professional : **Darshan Bharatbhai Patel**

Date: 21.01.2021 | Place: Ahmedabad

Reg. No. : IBB/IPA-001/IP-P01579/2018-19/12442